

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal No..439/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th November 2017, 10.30 A.M

Name of the Company	Maa Tara Ispat Industries Pvt.Ltd.-Vs-ROC, W.B		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PATITA PABAN BISHWAL, Adv

fehl

28/11/2017

ORDER

Ld. Counsel for the petitioner is present.

Appellant has filed this appeal u/s. 252(3) of the Companies Act, 2013.

Let notice be served on the Central Government through the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata for filing details paragraphwise comments within 30 days. Appellant is directed to serve a copy of the petition on the Central Government through the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata and file affidavit of service within 7 days from today.

Petitioner has filed affidavit of service regarding notice on the Regional Director, which may be taken on record.

List on 16/01/2018.

8d

(Jinan K.R.)
Member (J)

8d

(V.P.Singh)
Member (J)